Hostels for students of SCs and OBCs

1079. SHRI RAM KUMAR KASHYAP: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of hostels constructed, so far, for the students belonging to Scheduled Castes and Other Backward Classes along with the number of proposals pending in this regard, State-wise;
- (b) the funds allocated and released for those hostels during the last one year and the current financial year along with the time-frame for completion of pending hostel projects, State-wise;
- (c) the number of students including girl students enrolled in those hostels during the last three years; and
- (d) whether any additional coaching arrangement is made for the students studying in those hostels and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) State-wise details of hostels constructed for the students belonging to Scheduled Castes under the Scheme of 'Babu Jagjivan Ram Chhatrawas Yojna (BJRCY)' is given in the Statement-I (See below). Similarly, the details of hostels constructed for Other Backward Classes under 'Centrally Sponsored Scheme of Construction of Hostels for OBC Boys and Girls' is given in the Statement-II (See below). No complete proposal of the States, is pending with the Ministry.

(b) State and UT-wise funds are not allocated under the schemes of 'BJRCY' and 'Centrally Scheme of Construction of Hostels for OBC Boys and Girls'. However, State-wise details of funds released under these Schemes for construction of SC and OBC hostels during the last one year and the current financial year are given in the Statement-III and IV respectively (*See* below).

The construction of hostels sanctioned under BJRCY should be completed within a period of 2 years from date of the sanction of the project. Under the 'Centrally Sponsored Scheme of Construction of Hostels for OBC Boys and Girls', the hostels should be completed within the period of 18 months from award of work order or two years from the release of 1st installment of central assistance, whichever is earlier.

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- (c) Responsibility of operationalization and maintenance of the hostels lies on the implementing agency. Therefore, occupancy status record alongwith details of students including girls students enrolled in the hostels constructed under these schemes in States/UTs are not maintained by this Ministry.
- (d) There is no provision for additional coaching arrangement under the Schemes Babu Jagjivan Ram Chhatrawas Yojna and Centrally Sponsored Scheme of Construction of Hostels for OBC Boys and Girls.

Statement-I

State/UT -wise number of hostels sanctioned/cConstructed under the Scheme,
Babu Jagjivan Ram Chhatrawas Yoina (BJRCY) from 2007-08 onward

| Sl. No. Name of the State/UT | | No. of hostels sanctioned/ constructed |
|------------------------------|-------------------|---|
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 5 |
| 2. | Assam | 6 |
| 3. | Bihar | 14 |
| 4. | Chhattisgarh | 45 |
| 5. | Gujarat | 15 |
| 6. | Haryana | 11 |
| 7. | Himachal Pradesh | 2 |
| 8. | Jammu and Kashmir | 3 |
| 9. | Jharkhand | 17 |
| 10. | Karnataka | 24 |
| 11. | Kerala | 5 |
| 12. | Madhya Pradesh | 60 |
| 13. | Maharashtra | 44 |
| 14. | Manipur | 0 |
| 15. | Odisha | 165 |
| 16. | Punjab | 5 |
| 17. | Rajasthan | 93 |

| 300 | Written Answers to | [RAJYA SABHA] | Unstarred Questions |
|-----|--------------------|---------------|---------------------|
| 1 | 2 | | 3 |
| 18. | Sikkim | | 0 |
| 19. | Tamil Nadu. | | 30 |
| 20. | Tripura | | 2 |
| 21. | Uttar Pradesh | | 23 |
| 22. | Uttarakhand | | 2 |
| 23. | West Bengal | | 44 |
| \$E | Total | | 615 |

Statement-II

State/UT-wise number of hostels sanctioned/constructed under the "Centrally Sponsored Scheme of Construction of Hostels for OBC Boys and Girls" from 2007-08 onward

| Sl. No. Name of State/UT/ | | No. of hostels |
|---------------------------|--------------------|----------------|
| | Central University | constructed |
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 94 |
| 2. | Assam | 10 |
| 3. | Bihar | 7 |
| 4. | Chhattisgarh | 7 |
| 5. | Gujarat | 30 |
| 6. | Haryana | 5 |
| 7. | Himachal Pradesh | 2 |
| 8. | Jammu and Kashmir | 4 |
| 9. | Jharkhand | 33 |
| 10. | Karnataka | 153 |
| 11. | Kerala | 5 |
| 12. | Madhya Pradesh | 83 |
| 13. | Manipur | 9 |
| 14. | Odisha | 13 |

| Written Answers to | | [26 July, 2018] | Unstarred Questions | 301 |
|--------------------|-------------------------------|-----------------|---------------------|-----|
| 1 | 2 | | 3 | |
| 15. | Rajasthan | | 22 | |
| 16. | Sikkim | | 6 | |
| 17. | Tamil Nadu | | 203 | |
| 18. | Telangana | | 65 | |
| 19. | Tripura | | 2 | |
| 20. | Uttar Pradesh | | 98 | |
| 21. | West Bengal | | 10 | |
| 22. | Central Universities/Institut | es | 22 | |
| (0) | Total | | 883 | |

Statement-III

State-wise details of funds released for construction of SC hostels during the last one year and the current financial year under Babu Jagiivan

Ram Chhatrawas Yojna (BJRCY)

(₹ in lakh)

| S1. N | Io. Name of State/UT | 2017-18 | 2018-19 |
|-------|----------------------|---------|---------|
| 1. | Assam | 718.44 | 414.02 |
| 2. | Haryana | 404.89 | 0.00 |
| 3. | Jammu and Kashmir | 160.41 | 0.00 |
| 4. | Kerala | 300.00 | 0.00 |
| 5. | Madhya Pradesh | 3787.66 | 190.00 |
| 6. | Maharashtra | 170.55 | 0.00 |
| 7. | Manipur | 628.37 | 0.00 |
| 8. | Odisha | 283.73 | 0.00 |
| 9. | Punjab | 300.72 | 0.00 |
| 10. | Rajasthan | 126.46 | 0.00 |
| 11. | Tamil Nadu | 410.66 | 0.00 |
| 12. | Tripura | 157.5 | 0.00 |
| 13. | West Bengal | 41.25 | 0.00 |
| | Total | 7490.64 | 604.02 |

Statement-IV

State-wise details of funds released for construction of OBC hostels during the last one year and the current financial year under 'Centrally Sponsored Scheme of Construction of Hostels for OBC Boys and Girls'

(₹ in lakh)

| Sl. No. Name of State/UT 2017-18 | | | 2018-19 |
|----------------------------------|----------------------|---------|---------|
| 1. | Jammu and Kashmir | 536.64 | 0.00 |
| 2. | Madhya Pradesh | 1434.22 | 220.77 |
| 3. | Tamil Nadu | 205.39 | 0.00 |
| 4. | Uttar Pradesh | 273.75 | 0.00 |
| 5. | Manipur | 141.7 | 0.00 |
| 6. | Sikkim | 608.00 | 0.00 |
| 7. | Central Universities | 1050.00 | 246.39 |
| | Total | 4249.75 | 467.16 |
| | | | |

Revamping of PoA Act

1080. SHRI DHARMAPURI SRINIVAS: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that Government is proposing to revamp the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act (PoA Act);
 - (b) if so, the details thereof and the reasons therefor;
- (c) whether it is also a fact that the revamping of the Act would be done by bringing an ordinance, in case the Supreme Court decides otherwise;
 - (d) if so, the reasons therefor, and
- (e) whether Government has consulted the State Governments in this matter and if so, the details of response of State Governments on revamping of the Act?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): (a) and (b) The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act 1989 has already been amended vide its Amendment Act, 2015 enforced on 26.01.2016, with an objective to deliver greater justice to members of Scheduled Castes and Scheduled Tribes. The